

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.3336/2002

New Delhi, this the 11th day of February, 2003

HON'BLE MR. KULDIP SINGH, MEMBER (J)

1. Shri Ashok Kumar Meena,  
S/o Shri K.L. Meena, Aged about 31 years,  
R/o 104-A, Wingh, Gautam Complex,  
C.B.D. Belapur, Navi Mumbai.
2. Shri Rakesh Kumar,  
S/o Shri Nahar Singh, Aged about 33 years,  
R/o 104-A-Wing, Gautam Complex,  
C.B.D. Belapur, Navi Mumbai.
3. Shri Om Prakash Meena,  
S/o Shri Ramji Lal Meena, Aged about 30 years,  
R/o PL-6/16-8, Sector-17,  
New Panvel, Navi Mumbai.

(All the applicants are working as Inspector of  
Central Excise & Customs and posted at Mumbai)

... Applicants

(By Advocate: Shri T.D. Yadav, learned proxy counsel for  
Shri S.S. Tiwari)

V E R S U S

1. Union of India, Through,  
Secretary, Dept. of Revenue,  
M/o of Finance, North Block,  
New Delhi.
2. Chief Commissioner of Customs & Central  
Excise, Delhi Zone, C.R. Building,  
I.P. Estate, New Delhi.
3. Commissioner of Central Excise,  
Delhi-I, C.R. Building,  
I.P. Estate, New Delhi.
4. Joint Commissioner (P &V)  
O/o Commissioner of Central Excise,  
Delhi-I, C.R. Building,  
I.P. Estate, New Delhi.
5. Shri Rajiv Dahiya working as Inspector,  
Poona-I,
6. Shri Manoj Kumar Verma working as Inspector,  
M-VII.
7. Shri Lalit Kumar, working as Inspector,  
Surat-II.

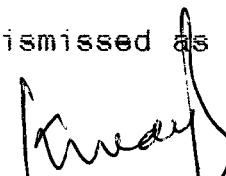
... Respondents

O R D E R (ORAL)

Shri Kuldip Singh, Member (J)

/proxy  
Learned counsel for the applicants seeks  
permission to withdraw the present original  
application.

Accordingly, OA is dismissed as withdrawn.

  
(KULDIP SINGH)

MEMBER (J)

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